Comprehensive Safety Audit was conducted by Director (Safety), Regional Labour Institute under Factory Advice Service and Labour Institutes (FASLI), Chennai. The Audit Report has been submitted and recommendations are under implementation. Steel Authority of India Limited (SAIL) has also been advised to take all preventive measures and pro-active action and to undertake safety audits by external independent body/council to avoid such incidents in its steel plants. The National Safety Council had been carrying out the job of safety audits for running plants of SAIL on annualized basis.

- (c) and (d) There have been 8 fatal accidents and 46 reportable accidents occurred during 2011 and 5 fatal accidents and 28 reportable accidents occurred in 2012 at Visakhapatnam Steel Plant. While at Steel Authority of India Ltd. (SAIL) plant and mines, 21 fatal accidents and 86 reportable accidents in 2011 and 24 fatal accidents and 69 reportable accidents occurred in 2012.
- (e) Government of India had constituted a High Level Inquiry Committee under the Chairmanship of Dr. S.R. Jain, Ex-Chairman, Steel Authority of India Limited to investigate the incident and to make necessary recommendations to prevent re-occurrence of such incidents in future. The Committee had submitted its report and the Ministry of Steel has shared the findings of Inquiry Committee with all the steel plants both in private and the public sectors in the country with a view to minimize the risk of such accidents occurring again. A copy of Enquiry Committee's Report has also been posted in the Ministry of Steel's website.

Special package for Rajasthan tourism

†1507. SHRI ASHK ALI TAK: Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that there is a lot of potential for tourism development in the State of Rajasthan and if so, the details of such places;
- (b) the details of funds provided to the State Government by Union Government for tourism development during last five years; and
- (c) whether Union Government proposes to provide funds under special package to the State Government; if so, the amount thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) Yes, Sir. Development, promotion and implementation of tourism project is primarily undertaken by the State Governments/Union Territories. However,

[†]Original notice of the question was received in Hindi.

Ministry of Tourism provides Central Financial Assistance for tourism projects including Promotion of Tourism which are prioritized in consultation with the State Governments/Union Territories.

(b) and (c) The details of funds provided to the State Government for tourism development during last five years are as under:

Year	Amount Sanctioned (Rs. in Crore)
2007-08	15.54
2008-09	44.31
2009-10	19.74
2010-11	31.32
2011-12	14.50

There are no such proposals in the Union Government of Ministry of Tourism to provide funds under special package to the State Government of Rajasthan.

Promotion of religious tourism in North East States

1508. SHRIMATI NAZNIN FARUQUE: Will the Minister of TOURISM be pleased to state:

- (a) the number of religious tourism places in North East States, especially in Assam;
 - (b) if so, the details thereof;
- (c) whether Government has prepared a roadmap to promote religious tourism in the North East States, especially in Assam;
 - (d) if so, the details thereof; and
- (e) if not, the reasons therefor and what action Government proposes to take to promote religious tourism in North East States which has big potentials in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) and (b) Some of the major religious tourism places in the North East States are given in Statement (*See* below).